

DIVISION BENCH

ITEM NO.124

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA No.201/2020 IN CP (IB) No.349/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 6th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BANK OF INDIA V/S B. B. FOODS PVT LTD.
UNDER SECTION	7 IBC (RESOLUTION PLAN APPROVED)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 7th June, 2024.

**-Sd-
(Court Officer)**

6th May, 2024

*Avaneesh Kumar Singh
(Stenographer)*